

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD**LIST OF ORDERS PRONOUNCED ON 12.03.2026 (List-2)**

S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
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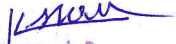
Author : Author: Shri Sanjay Garg, H-JM

1	ITA 2689/Ahd/2025	Shri Govardhan Nataji Pushti Margiya Vaishnab Haveli vs. ITO	SMC	17.02.2026	Allowed for statistical purposes
2	ITA 1/Ahd/2026	Dineshbhai Babubhai Patel vs. ITO	SMC	17.02.2026	Allowed

Author : Shri Siddhartha Nautiyal, JM**Co-author: Dr BRR Kumar, VP**

1	ITA No. 25/Ahd/2026 (A)	Vikas Chandrakantbhai Shah	A	09.03.2026	Allowed for statistical purpose
2	ITA No. 2466/Ahd/2025 (A)	Swarnimtouch Solutions Pvt. Ltd.	A	09.03.2026	Allowed
3	ITA No. 7/Ahd/2026 (A)	Kaushal Hazarilal Agrawal	A	09.03.2026	Allowed for statistical purpose
4	ITA No. 1366/Ahd/2025 (D)	Bharat Lakhaji Nandwana	A	09.03.2026	Allowed for statistical purpose
5	ITA No. 2222/Ahd/2025 (A)	Shree Swati Texdyes Pvt. Ltd.	D	09.03.2026	Allowed
6	ITA No. 2609/Ahd/2025 (A)	Ajitbhai Bhimabhai Bharwad	A	10.03.2026	Allowed for statistical purpose
7	ITA No. 497/Ahd/2025 (A)	M Pratapray Prints Pvt. Ltd.	A	10.03.2026	Allowed for statistical purpose
8	ITA No. 2581/Ahd/2025 (A)	Rajesh Pananalal Shah	A	10.03.2026	Allowed for statistical purpose
9	ITA No. 1777/Ahd/2025 (A)	Qmin Industries Ltd.	A	11.03.2026	Allowed for statistical purpose
10	ITA No. 1647/Ahd/2025 (A)	Shri Ankur Kiritkumar Mehta	A	11.03.2026	Allowed for statistical purpose
11	ITA No. 228/Ahd/2026 (A)	Roongta Welfare Foundation	A	11.03.2026	Allowed for statistical purpose
12	ITA No. 310/Ahd/2025 (A)	Sanjay Sumnji Thakor	D	11.03.2026	Allowed for statistical purpose
13	ITA No. 588/Ahd/2024 (A)	Naraynalal Bhanaji Prajapati	D	10.03.2026	Dismissed
14	IT(SS)A No. 17/Ahd/2024 (A)	Shri Champaklal Narayanlal Prajapati	D	10.03.2026	Dismissed
15	ITA No. 2139/Ahd/2025 (D)	Amneal Pharmaceuticals Pvt. Ltd.	D	10.03.2026	Dismissed

Author : Shri Narendra Prasad Sinha, AM			Co-author: Shri Sanjay Garg, JM		
1 to 9	IT(SS)A 49,50, 108,59,66,48,56,57, 54/A/2025	Shivkumar Lachmandas Gogia Vs. ACIT, Central Circle	B	18.12.2025	
10	MA 6/A/2026 in ITA 1360/A/2025, Ay. 2018-19	M/s. MI PKS (JV) Vs. ITO	B	10.03.2026	


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